

application for recount was made because there was failing light when the votes were being counted and the application was refused? I am referring to the election of Dr. Balraj in the Nagpur constituency.

(No reply)

SHRI BHUPESH GUPTA: May I know, Sir, if the Government is aware that the entire Opposition from the Punjab Assembly sent a delegation to the President of India and that the delegation submitted a memorandum to the President regarding certain malpractices or some such thing that had taken place in Sirhali Constituency from where Sardar Pratap Singh Kairon was elected, and certain other constituencies in the Punjab? If so, what action the Government is taking with regard to the very serious allegations that had been brought before the President by the entire Punjab Opposition?

SHRI R. M. HAJARNAVIS: Sir, this hardly arises out of this question. The President in this country acts in accordance with the law, and the law requires that election grievance should be investigated by Election Tribunals.

DR. A. SUBBA RAO: Am I to understand that there is no uniform set of rules for allowing or disallowing recounting of votes?

SHRI R. M. HAJARNAVIS: No, Sir. The rules are always uniform.

MR. CHAIRMAN: What he says is you have a set of rules, but each Polling Officer takes into account the facts of the cases and then decides.

SHRI BHUPESH GUPTA: The Chief Minister also decides.

MR. CHAIRMAN: Do not make insinuations.

*184 to *186. [The questioner (Shri Ram Sahai) was absent. For answers, vide cols. infra.]

*187 and *188. [The questioner (Shri Jaspat Roy Kapoor) was absent. For answers, vide col. 1524 infra.]

USE OF PAKISTANI CURRENCY ON ASSAM-EAST PAKISTAN BORDER

*189. SHRI P. C. MITRA: Will the Minister of FINANCE be pleased to state whether Government are aware that in certain areas on the Assam-East Pakistan border at the foot of Khasi Hills between Balat and Bagli, Pakistani currency is freely used?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA) : Government have received no reports about the free use of Pakistani Currency on the Assam-East Pakistan border.

SHRI P. C. MITRA: May I know, Sir, whether the Minister's attention has been drawn to a report, regarding the use of Pakistani currency in the said area, that appeared in the Dak edition of the Amrita Bazar Patrika' of Calcutta on December 27, 1961?

SHRIMATI TARKESHWARI SINHA: Sir, attention was drawn to this fact but I would like to invite the attention of the hon. Member to the press note which was issued by the Government of Assam in which they denied that any such thing was found in the said area and added that after due enquiry this report was found incorrect.

MR. CHAIRMAN: Question hour is over. Now, we take up the Short Notice Question.

12 NOON

SHORT NOTICE QUESTION AND ANSWER

SARDAR SW AR AN SINGH: Sir, the Statement is a little longish one and I

think it would be all right if I were to place a copy of it on the Table of the House.

SHRI BHUPESH GUPTA: No, Sir; the Statement must be read.

SARDAR SWARAN SINGH: I am entirely in your hands. If you want, I shall read it.

MR. CHAIRMAN: Or summarise it.

SARDAR SWARAN SINGH: I had better read it, Sir.

CUT IN ALLOTMENT OF COAL IN RESPECT OF CERTAIN INDUSTRIES

/SHRI SURESH J. DESAI?:¹ \SHRI DAHYABHAI V. PATEL

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether a cut ranging from 30 to 50 per cent in the allotment of coal in respect of certain industries has been imposed;

(b) if so, which are those industries and what is the extent of the cut in respect of each of them;

(c) what are the reasons for the cut in the allotment of coal;

(d) whether any representations have been received against this cut; if so, what is the nature of these representations; and

(e) whether any action is proposed to be taken by Government in the light of these representations?

¹The question was actually asked on the floor of the House by Shri Suresh J. Desai.

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) to (e) A statement explaining the position is laid on the Table of the House.

STATEMENT

A comparative statement indicating the despatches of coal to various priority consumers during 1960 and 1961, their existing quotas and the revised allocations proposed to be introduced from May, 1962 is given in the Annexure a copy of which is laid on the Table of the House.

2. It will be seen from this statement that in almost all the cases, the allocations during 1962 are not less than the actual despatches during 1960 and 1961. In a few cases, where the coal consumption is of a comparatively small order, and where movement can be effected by road, supplies are to be supplemented by road movement. The revision of quotas has been effected in order to match them closely with the rail transport capacity available. This capacity during 1962 inclusive of a 5 per cent, cushion is expected to be of the order of 7271 wagons per day. The quotas have been allocated to fit in with this maximum capacity. It is felt that instead of fixing a quota far in excess of the transport capacity available, it is in the interest of consumers to make a realistic allocation which can be expected to be actually moved so that the consumers can properly plan the working of their units.

3. A few representations from certain categories of consumers have been received against the proposed allocation. But the parties concerned are being informed that since the revised allocations are commensurate with the transport capacity available, it is expected that the supplies during 1962 may not be less than the actual despatches during 1960 and 1961.

ANNEXURE

Statement showing the daily average despatch of coal to various priorities during the years 1960 and 1961 together with the existing and proposed allocations for 1962 for these priorities in terms of wagons per day.

Name of the priority.	Daily average despatches in 1960	Daily average despatches in 1961	Daily average allocated demand in 1961	Daily average allocation for 1962
Export	173	163	225	233
Bunker	17	32	38	39
Steel Works	977	1127	1260	1400
Coke Ovens	57	81	167	100
Washeries	37	112	98	472
Ordnance	16	18	20	21
Defence	10	15	17	17
Loco	2028	2035	2247	2224
Port Trust Railways	19	19	30	25
Steamer Services	28	25	44	38
Public Utilities (Power)	641	671	948	812
Cement Factories	306	329	424	414
Refractories	11	8	23	12*
Paper Mills	95	88	117	131
Tea Gardens	15	14	15	16
Engineering and Foundries (Central)	18	17	40	34
Re-rolling Mills	25	27	50	20*
Iron Ores	1	5	6	4
Cotton Mills	227	238	294	247
Jute Mills	39	30	57	32*
Ginning and Pressing Factories	14	13	19	17
Starch Factories	4	5	5	4
Sugar Mills	19	20	32	12†
Grow More Food	21	11	93	18
State Controlled priorities	855	896	1374	929
TOTAL	5653	5999	7643	7271

*In these cases, part of the supplies will be made by road, which are not included in the above allocations.

†Part of the supplies will be made from the Assam coalfields which are not included in the above allocations.

SHRI SURESH J. DESAI: The statement mentions that the allocations during 1962 are not less than the actual despatches during 1960 and 1961. May I know, Sir, if the hon. Minister is aware that the actual despatches during 1961 and 1962 were far below the actual requirements of the industries?

SARDAR SWARAN SINGH: Certain consumers, Sir, particularly at places where long haulages are involved, did face shortages, but it would not be correct to say that the actual supplies were far below the actual requirements.

SHRI SURESH J. DESAI: May I know, Sir, if it is a fact that the actual requirements of the industry were something more than 7,100 wagons but the actual allocations were only to the extent of about 5,900 wagons?

SARDAR SWARAN SINGH: The hon. Member must have noticed that the daily average allocation for 1962 is 7,271 wagons, which is slightly higher than the figure which he quoted while putting the question.

SHRI SURESH J. DESAI: May I know, Sir, if the hon. Minister is aware that the target for coal production during the Third Plan period is being raised from 97 million tons of coal to about 110 million tons and that it would require next year something like 12,000 wagons per day and the present allocations therefore are far below the number required and would be absolutely inadequate?

SARDAR SWARAN SINGH: I do not know what the hon. Member means. He has given certain revised figures for production of coal as laid down in the Five Year Plan. We are talking of the current year, that is, the year commencing from the 1st of April, and not about the end of the Plan . . .

SHRI N. SRI RAMA REDDY: With reference to my own experience

of a dairy, I would like to bring to the notice of the hon. Minister here that the figures that he has given are too general. It has been said that they were more or less than the previous year, and things like that. For the last six months, Sir, I have been allowed only one wagon of coal every quarter, and for the past six months

MR. CHAIRMAN: You have to put a question.

SHRI N. SRI RAMA REDDY: I am putting the question, Sir. With reference to my own personal experience I would like to put the question.

SHRI BHUPESH GUPTA: Putting pressure through private business.

SHRI N. SRI RAMA REDDY: Let me put it this way, Sir. Throughout the country there is a hue and cry. Everybody is in need of coal and the quota-holder is not supplied his quota. Even the previous year's quota of coal was not supplied. I would like to know whether the serious situation created by the shortage in the supply of coal has been noticed by the hon. Minister.

SARDAR SWARAN SINGH: Sir, the shortages have been noticed by me; I take notice of them, and if he sends me detailed information, I can look into his personal case.

SHRI K. SANTHANAM: Sir, from what I understood from the answer of the hon. Minister, the 1962 quota will be more or less the same as the 1961 quota but according to the Plan, are they not expecting at least a 10 per cent, increase in all the industries which use coal?

SARDAR SWARAN SINGH: Sir, the actual allocations for 1962 are higher than the performance during the year 1961. What I said was in the negative form, namely, that almost everyone

•was likely to get what he got in 1961. Some, particularly the expanded units, will get more. That is why the actual allocations for 1962 are higher than the actual despatches of 1961.

SHRI K. SANTHANAM: But how much? What percentage increase?

SARDAR SW ARAN SINGH: I have given the figures. For daily average despatches in 1961 the figure was 5,999. Now the allocations are on the "basis of 7,271 wagons a day.

SHRI M. H. SAMUEL: The hon. Minister has stated that he is using road transport also to move coal—in order to supplement railway movements. What percentage of coal has been moved by road transport during last year and, secondly, what is he doing to set up coal dumps in order to meet the urgent requirements in various areas?

SARDAR SWARAN SINGH: Sir, it is not easy to give exact information about the quantity of coal that moved by road. An estimate from 2-3 million tons a year will not be quite inaccurate. In addition to this movement by road, we are attempting to move coal to the coastal areas by sea also. We have also taken a decision that the difference in the cost of transport by sea as compared to the cost of transport by rail would be subsidised.

SHRI M. H. SAMUEL: Coal dumps?

SARDAR SWARAN SINGH: So far as coal dumps are concerned, we very much like that coal dumps should be established. Actual physical dumps have not been established, but movement to specified points has already started. It moves by rail to a particular point in a State and that has also improved the turn-round of the wagons.

WRITTEN ANSWERS TO QUESTIONS

PRODUCTION OF SMALL CAR

*168. SHRI DAHYABHAI V. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that his Ministry has taken over the scheme for the production of small car or people's car; and

(b) if so, whether it has entered into any agreement with any foreign firm or Government for technical aid and if so, what are the estimates of cost of the plant, etc., and of the product?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMIAH): (a) No, Sir.

(c) Does not arise. ISSUE or

MATRICULATION CERTIFICATES FOR THE YEAR 1947 BY PAKISTAN

*169. SHRI P. N. RAJABHOJ: Will the Minister of EDUCATION be pleased to state;

(a) whether it is a fact that the Government of Pakistan have agreed to issue Matriculation Certificates of the Punjab University for the year 1947 to the students who have migrated to India; and

(b) if so, what is the number of such certificates and by when they are likely to be issued?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes; on application by persons concerned as for other certificates under the Indo-Pakistan agreement.

(b) The number of such certificates in Pakistan is not known; their issue depends on the Pakistan Government.